Annexure-4

Name of the corporate debtor: Tirumalla Oil Refinery Pvt Ltd; Date of commencement of CIRP: 06.08.2024; List of creditors as on: 10.09.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	(Amount													
Sl. No.	Name of Creditor	Details	of claim received	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks	
		Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of voting	contingent	mutual dues, that	claim not	claim under		
		receipt		admitted	claim	covered by	related	share in CoC	claim	may be set-off	admitted	verification		
						guarantee	party?							
1	The Mumbai District Co-Op Bank		26,53,33,290.00	26,53,33,290.00	Unsecured	0	No	5.05%						
2	Axis Bank		96,17,76,376.00	96,17,76,376.00	Unsecured	0	No	18.30%						
3	CSB Bank Ltd.		1,10,10,81,065.00	1,10,10,81,065.00	Unsecured	0	No	20.95%						
			2,32,81,90,731.00	2,32,81,90,731.00				44.30%						